

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th of November, 2024

NO. HC.VII-100(Pt.-IX)/2010/10970/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to attend the programme "**P-1423: National Conference on Sentencing, Probation and Victimology**", scheduled to be held at the National Judicial Academy, Bhopal w.e.f 16.11.2024 to 17.11.2024, in place of Smti. Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl, who has been exempted from attending the said programme.

Name & Designation of the Officer	Mobile No.	Email ID
Shri Abdul Mazid Md. Mahiuddin, Additional District & Sessions Judge(FTC), Sonitpur, Tezpur.	7002545342	ammdmahiuddin@gmail.com

The aforesaid Officer is directed to attend the training programme accordingly.

The nominated officer is also requested to go through the joining instructions available in the NJA website.

By order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-IX)/2010/10971/A, Dated 08-11-2024

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the concerned Judicial Officer about this notification).

7. The District & Sessions Judge, Sonitpur, Tezpur.

(He is requested to inform the concerned Judicial Officer about this notification)

8. Smti. Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl.
9. Shri Abdul Mazid Md. Mahiuddin, Additional District & Sessions Judge (FTC), Sonitpur, Tezpur.

The nominated participant is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participant who is attending the training programme for the first time is also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participant is requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participant.

The nominated participant is also requested to carry his officially allotted Laptop/tablets, etc. with him while attending the programme.

10. The Project Manager, Gauhati High Court, Guwahati.


(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


08-11-2024
REGISTRAR(JUDICIAL)